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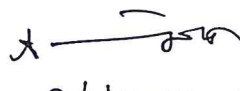
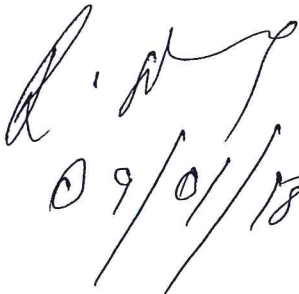
NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/334/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATED FINANCE COMPANY LTD
NAME OF THE RESPONDENT(S) : PARVENU VANIGAM PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

9	INTEGRATED FINANCE COMPANY LTD	Authorised signatory for petitioner	X  9/1/2018
	Parvenu Vanigam Pvt Ltd	Counsel for Respondent	 09/01/18

ORDER

Law Officer representing the applicant company present and prayed for time to obtain a copy of the order in relation to the arbitration proceedings. Counsel for respondent present. Time is enlarged at request. Put up on 22.01.2018.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

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